

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH

3rd Floor, Mahanagar Doorsanchar Sadan
(M.T.N.L. Building), 9, CGO Complex, Lodhi Road,
New Delhi — 110003

File No.10/19/2020-Estt./NCLAT

Dated: 20th May, 2021

NOTICE

In furtherance to the Notice F. No. 10/19/2020-Estt./NCLAT dated 17th May, 2021 whereby it was ordered that due to sudden and exponential surge in Covid-19 cases in the NCT of Delhi, the normal sittings of NCLAT Benches at Principal Bench of NCLAT scheduled for 21st May, 24th May, 25th May, 27th May and 28th May of 2021 are suspended and the matters already scheduled/listed for hearings on these dates stand adjourned and next dates of hearings will be notified later.

Now, therefore, all concerned are intimated that the matters scheduled to be listed from 21.05.2021 to 28.05.2021 (both days inclusive) at NCLAT (Principal Bench) stand adjourned/rescheduled to the following dates:

S.No.	Date already fixed	Next Date of Hearing
1.	21.05.2021	17.06.2021
2.	24.05.2021	18.06.2021
3.	25.05.2021	21.06.2021
4.	27.05.2021	22.06.2021
5.	28.05.2021	23.06.2021

By Order of Hon'ble the Officiating Chairperson

(Peeush Pandey)
Registrar